

11.03 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

1. 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held today, the 11th March, 1991, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Acquired Immuno Deficiency Syndrome (AIDS) Prevention Bill, 1989:-

"That the time appointed for presentation of the Report of the Joint Committee of the Houses of the Acquired Immuno Deficiency Syndrome (AIDS) Prevention Bill, 1989, be extended upto the first day of the last week of the Hundred and Sixtieth Session of the Rajya Sabha."

- (2) 'In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) Vote on Account Bill, 1991, which was passed by the Lok Sabha at its sitting held on the 11th March, 1991, and transmitted to the Rajya Sabha for its recommendation to make to the Lok Sabha in regard to the said Bill.'

- (3) 'In accordance with the provisions of sub-rule (6) of rule 186 of the Rules Procedure and Conduct of Business in

the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) Bill, 1991, which was passed by the Lok Sabha at its sitting held on the 11th March, 1991, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.'

- (4) 'In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 2 Bill, 1991, which was passed by the Lok Sabha at its sitting held on the 11th March, 1991, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.'

11.03-1/2 hrs.

COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED
TRIBES

[English]

(i) Study Tour Reports

SHRI ANADI CHARAN DAS (Jaipur): I beg to lay the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:-

- (i) Report on the Study Tour of Study Group I of the Committee on the Welfare of Scheduled Castes and Scheduled